RAJYA SABHA

(c) Enterprise specific actions are taken for halting sickness and for improving the performance of the PSUs. BIFR formulate appropriate revival and rehabilitation schemes, under the Provisions of Sick Industrial Companies (Special Provisions) Act, 1985, for the sick PSUs registered with it.

Production of Cement in CCI

.2509. SHRI YADLAPATIVENKAT RAO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

(a) whether it is a fact that on the 1st October, 1999 the physical production of cement in CCI was around 2 lakh tonnes and the losses were around Rs. 30 crore;

(b) whether it is also a fact that during the entire financial year, the physical production is going to be around 5 lakh tonnes and the losses would be Rs. 250 crores though the production of 1998-99 was around 10 lakh tonnes;

(c) if so, the reasons therefor: and

(d) the details of CCI factory producing cement at present and the details of units that are closed?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): (a) The physical production of Cement in CCI as on 30-9-1999 was around 3.53 lakh MT and the losses during the period were around Rs. 88 Crores.

(b) The total production during the year 1999-2000 was around 6.55 lakh MT as compared to the production of 9.47 lakh MT during the previous year, 1998-99. The losses during 1999-2000 were provi sion ally saround Rs. 182 crores as against the losses of Rs. 184.94 crores during 199899.

(c) and (d) The decline in production was mainly due to liquidity crunch and other related factor adversely affecting the operations of various units. Presently only three units, viz., Tandur, Bokajan and Rajban, are operational. Production in the remaining seven imits, viz., Mandhar, Akaltara, Charkhi Dadri, Kurkunta, Adilabad, Nayagaon and Delhi Grinding Unit remains sus pended.

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